

nal Affairs Ministry. The talks are preliminary in nature and it is not possible to state at this stage if the talks will be continued later between the Prime Ministers of the two countries and, if so, when.

#### Housing Schemes in States

\*32. **Shri P. Venkatasubbaiah**: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Government propose to call a conference of Ministers of State Governments to discuss the various housing schemes that have been sponsored by the Central Government through the agencies of the State Governments;

(b) whether funds made available under these schemes have been utilized by the State Governments; and

(c) whether any additional financial assistance has been sought by any State Governments?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna)**: (a) Yes.

(b) Yes, to a large extent.

(c) Yes, almost all the State Governments have asked for additional funds for the Third Plan period under one Scheme or the other.

#### Provident Fund Money of Indian Workers

\*33. **Shrimati Renu Chakravarty**: Will the Minister of Labour and Employment be pleased to state:

(a) the reasons for not putting provident fund of Indian citizens working in international airlines under the Provident Fund Commissioner's jurisdiction;

(b) whether it is a fact that lakhs of rupees accruing to the Indian workers as Provident Fund are kept in London and other foreign banks; and

(c) if so, whether it is proposed to review the legal aspects of the matter?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi)**: (a) The Air Transport Industry has not yet been covered under the Employees' Provident Funds Act, 1952.

(b) and (c). The information is being collected.

#### Industrial Estate in Kathmandu with Indian Aid

\*34. { **Shri P. K. Deo**;  
      **Shri Narendra Singh Mahida**;

Will the **Prime Minister** be pleased to state:

(a) whether an Industrial Estate is going to be set up at Kathmandu with the help of the Government of India;

(b) if so, the nature of help given; and

(c) when the Industrial Estate will be completed?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh)**: (a) Yes, Sir.

(b) The Government of India have agreed to provide funds to the extent of Rs. 18 lakhs towards the cost of setting up the Estate. India will also provide technical personnel and equipment and render necessary assistance in the preparation of the project reports and the design and construction of the buildings.

(c) The first stage of the project comprising 12 workshop sheds, one central workshop and ancillary buildings will be completed by March, 1963. 18 workshop sheds, earmarked for the second stage, will be taken up according to the demand.